

working of Talcher Plant so far;

(e) if so, the details thereof; and

(f) the efforts being made to make the said plant viable?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). Yes, Sir. The technology of heavy water production adopted at heavy Water Plant, Talcher has been proved. However, sustained operation of the plant could not be achieved due to constraint of inputs from the Fertilizer Plant of the Fertilizer Corporation of India (FCI) with which the heavy water plant is integrated.

(d) No, Sir.

(e) Does not arise.

(f) FCI have constituted a Committee to review measures for sustained operation of their Fertilizer Plant at Talcher.

#### **Proposal for Mining Operation**

4997. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether Gujarat State Government had sent a proposal to use forest land on riverbeds for obtaining minor minerals:

(b) if so, whether the permission for mining operation in North Dangs Area as well as South Dangs Area for the non-forest purpose has been given; and

(c) if not, action taken by the Union Government so far and by what time the same will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Two proposals for extraction of minor minerals like sand, stones, boulders from riverbeds within forest area in Dangs District were received from Government of Gujarat for Clearance under the Forest (Conservation) Act, 1980.

(b) No, Sir.

(c) Chief Conservator of Forests (Central), Regional Office, Bhopal has been asked to inspect the area and submit his report.

#### **Advertisement Regarding Breast Milk Substitutes**

4998. SHRI RAMDAS SINGH: Will the PRIME MINISTER be pleased to state:

(a) the Government's stand about the WHO/UNICEF code against advertising breast milk substitutes; and

(b) the steps taken against the recent press publicity promoting Amul Milk Spray infant food as a substitute to breast milk?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Government of India adopted the Indian National Code for Protection and Promotion of Breast-Feeding on 19.12.1983 which is based on the WHO/UNICEF Code. According to Article 5.1 of the Indian National Code for Protection and Promotion of Breast-Feeding, there shall be no advertising of breast milk substitutes. In order to give effect to the principles of the Code through